holding an industrial licence under the Industries (Development and Regulation Act, 1951 (65 of 1951), for slitting and confectioning of photo-sensitised materials from jumbo rolls. It is not possibleto make any estimate whether and to what extent there is non-payment of excise duty and sales tax_ by these units. Statistical information regarding production and Profits made by such units is not being maintained.

Written Answers

Import of Colour Photographic Jumbo Rolls

2006. SHRI VALAMPURI JOHN:

SHRI GHUFRAN AZAM:

SHRI PASUMPON THA KIRUTTINAN:

SHRI V. GOPALSAMY:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that officials of the Directorate of Revenue and Intelligence have apprehended Mls. NPL importing high width colour photographic jumbo rolls as shorter width rolls and cheating 'Government, of Customs duty to the tune of Rs. 4 to 5 crores as reported in the Indian Express, Bombay of the 1st February, 1990;
- (b) whether the Directorate of Revenue and Intelligence is probing into their past imports as reported in the press; and
- (c) what steps Government propose to take to check such clandestine imports?

OF THE MINISTER FINANCE (PROF. MADHU DANDAVATE): (a) and (b) In connection with the complaint regarding imports of photographic colour paper in jumbo rolls by misdeclaration of the width by M|s. Northern Plastics Ltd., joint searches were conducted by the Directorate of Revenue Intelligence and the Central Economic Intelligence Bureau on 24-1-90 at their office and factory premises. Incriminating documents and goods were seized during the searches Preliminary investigations

reveal that the firm was misdeclaring the actual width of films. The past imports made by the firm are also being scrutinised, investigations are in progress.

to Qneslioi:

(c) Appropriate steps will be taken on completion of investigations.

Import of Jumbo Rolls

- SHRI VALAMPURI JOHN: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that in 1984. the additional Economic Adviser to the Ministry of Industry advised CCI&E to permit import of jumbo rolls of photo sensitised goods only by HPF;
- (b) if so, what are the reasons for Economic Adviser recommending import of jumbo rolls only by HPF;
- (c) whether the jumbo rolls are subject to inspection at the ports;
- (d) what is the annual tonnage of jumbo rolls being imported under OGL; and
- (e) whether it is also a fact that the jumbo rolls are being imported without being inspected at the customs; if so, what are the reasons therefor?

THE MINISTER OF COMMERCE TOURISM (SHRI AND ARUN KUMAR NEHRU); (a) Yes, Sir.

- (b) The recommendation import of jumbo rolls only by M|s. Hindustan Photo Films Manufacturing Co. Ltd., was made having regard to large investments made by Government and in the light of the proposed expansion programme for integrated maunfacture of all photo-sensitised goods.
- (c) and (e) Jumbo rolls of photo sensitive goods on import are subjected to inspection at all ports by the customs authorities before clearance. Inspection is done to verify the discription, length, width etc. With reference to the documents produced for clearance. packages are not opened in entirety for